Annexure-3
Name of the Corporate Debtor: Pristine Pomoters Private Limited; Date of commencement of CIRP: 31/03/2023; List of Creditors as on: 24/04/2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| S | | Details of claim received | | | Details of claim admitted | | | | | | | Amount of | | | |
|---|---------------------------------------|--|-----------------|----------------|---------------------------|-----------------|--|-----------------------------|------------------------|-----------------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Name of the Creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by secured Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | 1 1 1 1 1 1 1 1 1 1 | Piramal Capital & Housing Finance Limited (Formerly Dewan Housing Finance Corporation Limited) | 17-04-2023 | 82,26,11,662 | 75,15,02,662 | Secured | 75,15,02,662 | 75,15,02,662 | No | 100.00% | - | - | - | 7,11,09,000 | |
| | | TOTAL | | 82,26,11,662 | 75,15,02,662 | | 75,15,02,662 | 75,15,02,662 | | 100.00% | - | - | - | 7,11,09,000 | |